

COURT NO. 16**THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (ENDOWMENTS)</u>					
1	WP/19755/2026 IA 1/2026 Direction Petition	KAMBHAMPATI SITARAMA SARMA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS	GUNTUR
2	WP/19794/2026 IA 1/2026 Stay Petition	ANNAPUREDDI SITA MAHA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KALAKOTI SUNIL KUMAR	GP FOR ENDOWMENTS GP FOR REVENUE	VISAKHAPATNAM
3	WP/19815/2026	SRI KUNDURU SRINIVASA RAGHAVA AYYANGAR Vs THE COMMISSIONER ENDOWMENTS DEPARTMENT	V.V.S.RAMAKRISHNA.A	GP FOR ENDOWMENTS	PRAKASAM
4	WP/19907/2026 IA 1/2026 Suspension Petition	ROYAL LINE ICE CREAMS LIMITED LIABILITY PARTNERS Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR		VISAKHAPATNAM
5	WP/19933/2026 IA 1/2026 Direction Petition	MYNENI VENKATESWAR RAO Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS	GUNTUR
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
6	WP/19798/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Direction Petition IA 5/2026 Direction Petition	KOPPARAPU GURU PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	APPA RAO KOTHURU	GP FOR MEDICAL HEALTH FW GP FOR REVENUE	YSR KADAPA
<u>ADMISSION (WOMEN & CHILD WELFARE)</u>					
7	WP/19874/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	SRI MADABATHULA DINESH Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR REVENUE GP FOR WOMEN DEV CHILD WELFARE	VISAKHAPATNAM
8	WP/20009/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	M/S.CHRISTY FRIEDGRAM INDUSTRY PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR WOMEN DEV CHILD WELFARE	VISAKHAPATNAM

COURT NO. 16**THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO****To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
9	WP/35270/2016 IA 1/2016(WPMP 43466/2016) Direction Petition	LAKKIREDDY KRUPAVAR REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	V R REDDY KOVVURI	GP FOR ENDOWMENTS (AP) A SREEKANTH REDDY(SC FOR ENDOW RS) GP FOR REVENUE C	YSR KADAPA
10	WP/35272/2016 IA 1/2016(WPMP 43469/2016) Direction Petition IA 1/2023 Leave Petition	MANGALI KONDANNA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR ENDOWMENTS (AP) A SREEKANTH REDDY(SC FOR ENDOW RS) GP FOR REVENUE C	YSR KADAPA
11	WP/13221/2021 IA 1/2021 Direction Petition WP/19400/2017	ARAY SANKARAI AH Vs THE STATE OF ANDHRA PRADESH	P SRIDHAR REDDY	GP FOR SERVICES II S NISCHALA REDDY SIVAPRASAD REDDY VENATI T	SPS NELLORE
12	WP/19400/2017 IA 1/2017(WPMP 23626/2017) Direction Petition IA 2/2017(WPMP 23627/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2019 Fix an Early Date IA 2/2019 Fix an Early Date IA 1/2020 Direction Petition	ARAY SANKARAI AH Vs THE STATE OF ANDHRA PRADESH	P SRIDHAR REDDY	GP FOR COOPERATION (AP) G V SHIVAJI SIVAPRASAD REDDY VENATI P V VENKATA RAVI SANKAR and Dr. P.B Reddy	SPS NELLORE
13	WP/36962/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition IA 1/2024 Fix an Early Date WP/32650/2023	C RAJESWARI Vs THE STATE OF AP	K VENUGOPAL REDDY	GP FOR SERVICES IV SYED AZMATULLAH C	YSR KADAPA
14	WP/32650/2023 IA 1/2023 Direction Petition IA 1/2024 Fix an Early Date	B USHA RANI Vs THE STATE OF AP	K VENUGOPAL REDDY	GP FOR SERVICES IV	YSR KADAPA

SPECIALLY POSTED ON ADMINISTRATIVE DIRECTION(SPAD)

15	EP/34/2014	POTHULA SUNEETHA PRAKASAM DIST. Vs AMANCHI KRISHNA MOHAN PRAKASAM DIST. & ANOTHER	M V DURGA PRASAD	RAMA MOHAN PALANKI GP FOR GENERAL ADMINISTRATION	PRAKASAM
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FOR ORDERS

16	WP/3654/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 1/2022 Direction Petition WP/13184/2015 WP/34542/2022	BODDETI SURYANARAYANA Vs THE STATE OF ANDHRA PRADESH	V SUDHAKAR REDDY GP FOR SERVICES II	GP FOR WOMEN DEV CHILD WELFARE(AP) SUDHIR MATTEGUNTA (HCJ NOTE CASE)	VISAKHAPATNAM
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17	WP/13184/2015 IA 1/2015(WPMP 17303/2015) Direction Petition IA 2/2015(WPMP 42266/2015) Amendment Petition IA 1/2017(WPMP 26553/2017) Substitute Petition IA 2/2017(WPMP 53723/2017) Additional Material Petition IA 1/2022 Direction Petition	P. RAMA RAO & 106 ORS. Vs PRL. SECY. WOMEN DEV. & CHILD WELFARE & 3 ORS.	V SUDHAKAR REDDY	GP FOR FINANCE & PLANNING (AP) M SUDHIR(SC FOR APSCFCORP HYD) GP FOR WOMEN DEV CHILD WELFARE SUDHIR MATTEGUNTA	VISAKHAPATNAM
18	WP/34542/2022 IA 2/2022 Direction Petition IA 1/2024 Leave Petition	YEKULA CHENCHU LAKSHMI Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR SERVICES II GP FOR SERVICES I SUDHIR MATTEGUNTA	GUNTUR

FOR ADMISSION

19	CC/2169/2022 (WP/25387/2020) WP/3776/2021 WP/16014/2020 WP/25387/2020	KALLURU SIVANI Vs SRI Y MADHUSUDHAN REDDY	G V SHIVAJI	N ASWARTHA NARAYANA COURT SLIP	SPS NELLORE
20	WP/16014/2020 IA 1/2020 Direction Petition IA 2/2020 Miscellaneous Petition IA 3/2020 Receive Docs Petition IA 4/2020 Vacate Stay Petition	K ADARSH KUMAR Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR COOPERATION GP FOR SERVICES I GP FOR SERVICES I (AP) GP FOR REVENUE	KRISHNA
21	WP/25387/2020 IA 1/2020 Suspension Petition IA 1/2021 Vacate Stay Petition	KALLURU SIVANI Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI V MALLIK	GP FOR SERVICES II ADDL ADVOCATE GENERAL GP FOR SERVICES I (AP)	SPS NELLORE
22	WP/3776/2021 IA 1/2021 Suspension Petition	KOVURU GRACY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI V MALLIK	GP FOR SERVICES I	SPS NELLORE
23	CC/313/2025 (WP/1808/2025)	CHINNAPUREDDY PEDDI REDDY Vs A NAGESHWARA RAO	P NAGENDRA REDDY	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM
24	CC/1104/2026 (WP/26308/2023)	MATTEM PENCHALAI AH Vs SRI MUKESH KUMAR MEENA IAS	D KODANDARAMI REDDY	SUSHMA YAGANTI P BHASKAR	SPS NELLORE
25	CC/2096/2026 (WP/29447/2025)	B.MOHAMMAD AREEF Vs SRI.V.REDDY SEKHAR	KANAKALA DEVI PRASANNAKUMAR	SUSHMA YAGANTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE ANANTHAPURAM AND SPEED POST ARE NOT YET RETURNED	ANANTAPUR

FOR ADMISSION (CRP MATTERS)

26	CRP/1531/2026 (OS/52/2025) IA 1/2026 Stay Petition	TUMMAN KALYAN AFZAL ALI KHAN Vs J. RAJASEKARA REDDY	O M R LAW FIRM	VARREY VENKATA NAGA VISHNU TEJA	YSR KADAPA
27	CRP/1656/2026 (OS/75/2025) IA 1/2026 Stay Petition	MANTRI KIRAN KUMAR Vs PAGADALA SUBBARAYUDU ALIAS SUBBAIAH	V R REDDY KOVVURI	VARREY VENKATA NAGA VISHNU TEJA	YSR KADAPA

ADMISSION (ENDOWMENTS)

28	WP/5037/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SRI NADA NADHESWARA SHIKARAM DEVELOPMENT TRUST Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR REVENUE	YSR KADAPA
29	WP/20921/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition WP/2178/2010	KOMMANADURI KALYANA VENKATESWARA SWAMY Vs THE STATE OF AP	S V INDIRA	GP FOR ENDOWMENTS GP FOR REVENUE CH SRINIVAS KANDA SRINIVASU T	VISAKHAPATNAM
30	WP/2178/2010 IA 1/2010(WVMP 622/2010) Vacate Stay Petition IA 2/2010(WPMP 2919/2010) Suspension Petition IA 1/2016(WPMP 110/2016) Implead Petition IA 1/2022 Implead Petition IA 1/2025 Direction Petition IA 3/2025 Restoration Petition IA 1/2026 Implead Petition	BHUPATHIRAJU GOWRI SANKARA RAJU (DIED) Vs THE DEPUTY COMMISSIONER	KANDA SRINIVASU	GP FOR ENDOWMENTS E SAMBASIVA PRATAP CHINTAPALLI SRINIVAS THARIGOPULA SURYA CHAITANYA C SINDHU KUMARI S V INDIRA I V RADHAKRISHNA MURTHY T	VISAKHAPATNAM
31	WP/32972/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	KORAMALURU SAKUNTHALA Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR REVENUE DEVI SUBHASHINI ANNE SC For Endowments GP FOR ENDOWMENTS	PRAKASAM
32	WP/788/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	SRI GENTELA NARAYANA RAO SEETHAMMA TRUST Vs THE STATE OF ANDHRA PRADESH	V HIMABINDU	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region. R2 R4 R5 UNSERVED,	KRISHNA
33	WP/2393/2026 IA 1/2026 Direction Petition IA 3/2026 Vacate Stay Petition	SRI MALLIKARJUNA DEVASTHANAM SOCIETY Vs THE STATE OF ANDHRA PRADESH	NIRMALBABU A	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region. P PRABHAKAR RAO	KRISHNA
34	WP/7870/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	MANYAM SATYAVATI Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region. GP FOR REVENUE	WEST GODAVARI
35	WP/12184/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	ANUMOLU NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE SC For Endowments	PRAKASAM
36	WP/12925/2026 IA 1/2026 Direction Petition	BUSSAREDDY VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR ENDOWMENTS M V RAJA RAAM R2 UNSERVED,	SPS NELLORE
37	WP/13692/2026 IA 1/2026 Suspension Petition	CHODE VENKATA SUBBALAKSHMI Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR ENDOWMENTS GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	VISAKHAPATNAM
38	WP/14191/2026 IA 1/2026 Direction Petition	MOHD. SIDDIQ Vs STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP FOR ENDOWMENTS PULIPATI RADHIKA T	KRISHNA

39	WP/15774/2026 IA 1/2026 Direction Petition	D.S.RAJU MEMORIAL EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	D V V S S N H BHUJANGA RAO	GP FOR ENDOWMENTS GP FOR SCHOOL EDUCATION KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI
40	WP/16185/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	S SAGAR Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	KURNOOL
41	WP/16902/2026 IA 1/2026 Direction Petition	DHURJATI RAMAKRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR ENDOWMENTS	SPS NELLORE
42	WP/19100/2026 IA 1/2026 Stay Petition	Y RAMA MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	GP FOR ENDOWMENTS	VISAKHAPATNAM

ADMISSION (MEDICAL AND HEALTH)

43	WP/1370/2022 IA 1/2022 Suspension Petition IA 1/2026 Amendment Petition WP/1372/2022 WP/1374/2022 WP/1376/2022 WP/1378/2022 WP/1380/2022 WP/1382/2022 WP/1385/2022 WP/1401/2022 WP/1888/2022	SANTHIRAM MEDICAL COLLEGE Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MED HEALTH AND FAMILY WELFARE VIVEKANANDA VIRUPAKSHA Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KURNOOL
44	WP/1372/2022 IA 1/2022 Suspension Petition	NRI MEDICAL COLLEGE Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MEDICAL HEALTH FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) VIVEKANANDA VIRUPAKSHA	GUNTUR
45	WP/1374/2022 IA 1/2022 Suspension Petition	KONASEEMA INSTITUTE OF MEDICAL SCIENCES Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) VIVEKANANDA VIRUPAKSHA	EAST GODAVARI
46	WP/1376/2022 IA 1/2022 Suspension Petition	DR. P.S.I. MEDICAL COLLEGE Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MEDICAL HEALTH FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) VIVEKANANDA VIRUPAKSHA	KRISHNA
47	WP/1378/2022 IA 1/2022 Suspension Petition IA 2/2022 Implead Petition	GSL MEDICAL COLLEGE Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) NOMOS VISTAS THE LAWYERS VIVEKANANDA VIRUPAKSHA	EAST GODAVARI
48	WP/1380/2022 IA 1/2022 Suspension Petition	MAHARAJAHS INSTITUTE OF MEDICAL SCIENCES Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MEDICAL HEALTH FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) VIVEKANANDA VIRUPAKSHA	VIZIANAGARAM

49	WP/1382/2022 IA 1/2022 Suspension Petition	NARAYANA MEDICAL COLLEGE Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) VIVEKANANDA VIRUPAKSHA	SPS NELLORE
50	WP/1385/2022 IA 1/2022 Suspension Petition	PES INSTITUTE OF MEDICAL SCIENCES AND RESEARCH Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MED HEALTH AND FAMILY WELFARE VIVEKANANDA VIRUPAKSHA G VIJAYA KUMAR	CHITTOOR
51	WP/1401/2022 IA 1/2022 Suspension Petition	KATURI MEDICAL COLLEGE Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) VIVEKANANDA VIRUPAKSHA	GUNTUR
52	WP/1888/2022 IA 1/2022 Suspension Petition	ALLURU SITARAMA RAJU ACADEMY OF MEDICAL SICENCES (ASRAM) Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) VIVEKANANDA VIRUPAKSHA	WEST GODAVARI
53	WP/9690/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	MUTHYALA PADMANABHA SUBRAMANYEWARA RAO Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR MEDICAL HEALTH FW(AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE R K ACHARYULU GP FOR REVENUE (AP)	EAST GODAVARI
54	WP/4198/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition IA 1/2024 Direction Petition	ZION EDUCATIONAL SOCIETY Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR MEDICAL HEALTH FW(AP) GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE GP FOR EDUCATION	EAST GODAVARI
55	WP/3930/2026 IA 1/2026 Direction Petition	SRI LAKSHMI GAYATHRI SCHOOL OF NURSING Vs THE STATE OF ANDHRA PRADESH	SANKU DURGA RAMACHANDRA RAO	GP FOR MEDICAL HEALTH FW R3 R4 UNSERVED,	EAST GODAVARI
56	WP/5725/2026 IA 1/2026 Direction Petition	K V PHARMA Vs THE STATE OF AP	P NARASIMHULU	GP FOR MEDICAL HEALTH FW	YSR KADAPA
57	WP/12754/2026 IA 1/2026 Direction Petition	ST PETERS MULTIPURPOSE HEALTH WORKERS (FEMALE) Vs THE GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE (NHM FINANCE DIVISION)	G VENKATA REDDY	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR MEDICAL HEALTH FW GP FOR FINANCE PLANNING	GUNTUR

ADMISSION (CENTRAL GOVT.)

58	WP/9492/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	KONDAMAREDDY NAVEEN KUMAR REDDY Vs UNION OF INDIA	M/S INDUS LAW FIRM	P SARASWATHI CENTRAL GOVT COUNSEL S SIVA KUMARI (HCJ NOTE CASE)	KRISHNA
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ADMISSION (WOMEN & CHILD WELFARE)

59	WP/13149/2022 IA 1/2022 Suspension Petition IA 1/2025 Implead Petition IA 2/2025 Injunction Petition IA 3/2025 Implead Petition IA 4/2025 Direction Petition IA 5/2025 Implead Petition IA 1/2026 Leave Petition	RANGA RAO MADISETTY Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR REVENUE RAMA MOHAN RAO KOTHA GP FOR WOMEN DEV CHILD WELFARE	GUNTUR
60	WP/18924/2025 IA 1/2025 Suspension Petition	NARALASETTI KRISHNAIAH @ KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP FOR WOMEN DEV CHILD WELFARE VM CHIRANJEEVI KOLLA GP FOR REVENUE A RAJENDRA BABU	GUNTUR
61	WP/19933/2025 IA 1/2025 Stay Petition	KOVVURI NARESH KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	JAGGARLAPUDI KOTAYYA	GP FOR WOMEN DEV CHILD WELFARE	EAST GODAVARI
62	WP/20722/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition WP/24474/2025	SRI BOTTA VENKAT REDDY Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR SOCIAL WELFARE N SIVA REDDY GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE	KRISHNA
63	WP/24474/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	M KIRAN REDDY Vs THE STATE OF AP	SRINIVAS BASAVA	GP FOR WOMEN DEV CHILD WELFARE N SIVA REDDY GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	KRISHNA
64	WP/2412/2026 IA 1/2026 Stay Petition	KAIPU ANIL KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	GP FOR WOMEN DEV CHILD WELFARE KAMBHAMPATI RAMESH BABU GP FOR REVENUE	SPS NELLORE
65	WP/2853/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAGHUNTA GEETHALATHA Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	GP FOR SOCIAL WELFARE JANARDHANA REDDY PONAKA	WEST GODAVARI
66	WP/3822/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Permission Petition WP/3823/2026	THOTAKURA UMA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS P NAGENDRA REDDY GP FOR WOMEN DEV CHILD WELFARE	KRISHNA
67	WP/3823/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Permission Petition	SURYADEVARA VANA RANI Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS P NAGENDRA REDDY GP FOR WOMEN DEV CHILD WELFARE	KRISHNA
68	WP/6450/2026 IA 1/2026 Direction Petition	KATTA PRAVEENA Vs THE STATE OF AP	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR REVENUE BABU RAO PANDIRI	PRAKASAM

69	WP/15216/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	YEDDULA VENKATESWARLU Vs THE STATE OF A.P	BUDIGE BHOJA RAAM	GP FOR REVENUE	KURNOOL
70	WP/16279/2026 IA 1/2026 Suspension Petition	NULA VENKATA SIVA PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	K H V SIVA KUMAR	GP FOR WOMEN DEV CHILD WELFARE HABIBULLA SHAIK	GUNTUR
71	WP/16355/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	Y VENKATA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	P MADHUKAR REDDY	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE	ANANTAPUR
72	WP/18223/2026 IA 1/2026 Direction Petition	SREE VINAYAKA AGENCIES Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	ADDL ADVOCATE GENERAL CHILUKURI KARTHIK	CHITTOOR
<u>ADMISSION (SERVICE MATTERS)</u>					
73	WP/1785/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition	M SREENIVASULU Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES II A SUMANTH (SC FOR TTD) C SRINIVASA BABA P R K AMERANDRA KUMAR	CHITTOOR
74	WP/4306/2021 IA 1/2021 Direction Petition	SMT. S. PARVATHI DEVI Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR SERVICES III GP FOR SERVICES I P NAGENDRA REDDY	ANANTAPUR
75	WP/7375/2021 IA 1/2021 Direction Petition	SMT.BALIVADAKALYANI Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR SERVICES I AKHIL KRISHNAN	SRIKAKULAM
76	WP/12885/2021 IA 1/2021 Suspension Petition	THE REGIONAL MANAGER Vs THE REGIONAL SECRETARY	N SRIHARI (SC FOR APSRTC)	Y NASARAIAH	ANANTAPUR
77	WP/13910/2021 IA 1/2021 Suspension Petition	NIMMAKA ARUNA JYOTHI Vs THE STATE OF ANDHRA PRADESH	G RAMACHANDRA REDDY	GP FOR SERVICES II M V RAJA RAAM	VIZIANAGARAM
78	WP/16041/2021 IA 1/2021 Direction Petition	SK SHAMEEM Vs THE STATE OF ANDHRAPRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR SERVICES III	SPS NELLORE
79	WP/1915/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 1/2026 Amendment Petition	TUMU CHANDRA SEKHARA RAO Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES II N A RAMACHANDRA MURTHY	GUNTUR
80	WP/6203/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition	BALAVADI MANI Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR HOME SRINIVAS AMBATI	KRISHNA
81	WP/6510/2022 IA 1/2022 Direction Petition IA 2/2022 Suspension Petition WP/14198/2020	SANGIREDDY DURGA RAO Vs THE STATE OF ANDHRA PRADESH	D PADMAVATHI	GP FOR SERVICES IV S.V.S.S.SIVARAM SC For VMC K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services)	KRISHNA

82	WP/14198/2020 IA 1/2020 Direction Petition	SANGIREDDY DURGA RAO Vs THE STATE OF ANDHRA PRADESH	D PADMAVATHI	GP FOR MUNICIPAL ADMN URBAN DEV S.V.S.S.SIVARAM SC For VMC	KRISHNA
83	WP/17498/2022 IA 1/2022 Stay Petition IA 2/2022 Amendment Petition IA 3/2022 Direction Petition IA 1/2023 Vacate Stay Petition	M VENKATESWARLU Vs THE SLATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR SERVICES I	KRISHNA
84	WP/26626/2022 IA 1/2022 Stay Petition IA 2/2022 Amendment Petition IA 1/2023 Vacate Stay Petition WP/33461/2022	S.A.KUMAR Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	GP FOR TRANSPORT VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
85	WP/33461/2022 IA 1/2022 Stay Petition IA 1/2025 Leave Petition	M.S.S.RAO Vs THE GOVT OF A.P.	S M SUBHAN	GP FOR SERVICES II SANISETTY VENKATESWARLU SC For APSRTC	KRISHNA
86	WP/35260/2022 IA 1/2022 Direction Petition	CHITRI VENKATA MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR SERVICES II K V L NARASIMHA RAO GP FOR SCHOOL EDUCATION R2 R4 UNSERVED,	WEST GODAVARI
87	WP/36898/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition WP/36900/2022 WP/36916/2022	KASAMNENI JWALITH Vs THE STATE OF ANDHRA PRADESH	PEDDADA VIMALA DESAI	GP FOR SERVICES I PULIKANTI SREENIVAS RAO	GUNTUR
88	WP/36900/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	GUNTAGANI THARUN Vs THE STATE OF ANDHRA PRADESH	PEDDADA VIMALA DESAI	GP FOR SERVICES I	GUNTUR
89	WP/36916/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	PANISETTY LOURDU NAKSHATRAM Vs THE STATE OF ANDHRA PRADESH	PEDDADA VIMALA DESAI	GP FOR SERVICES I	GUNTUR
90	WP/42101/2022 IA 1/2022 Stay Petition IA 1/2023 Direction Petition	VANTHINIBA KUMARA SWAMY Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU GADIPUDI	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV	VISAKHAPATNAM
91	WP/42283/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	PALEM OBULAIAH Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES IV	YSR KADAPA
92	WP/30928/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition IA 1/2024 Leave Petition WP/30879/2022	L. CHITTI BABU Vs THE STATE OF ANDHRA PRADESH	KRISHNA KISHORE V.H.V	GP FOR SCHOOL EDUCATION MANOJ KUMAR BETHAPUDI	KRISHNA

93	WP/30879/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	D.R.D. KUMAR Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES III	PRAKASAM
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INTERLOCUTORY(CENTRAL GOVT.)

94	WP/26632/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition IA 1/2026 Leave Petition IA 2/2026 Amendment Petition IA 3/2026 Fix an Early Date	TARA CHAND INFRALOGISTIC SOLUTIONS LTD Vs UNION OF INDIA	M/S INDUS LAW FIRM	G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. A S C BOSE (HCJ NOTE CASE)	VISAKHAPATNAM
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FOR HEARING

95	WP/26874/2025 IA 1/2025-Direction Petition IA 1/2026-Leave Petition	VIKRAM SURGICAL DISTRIBUTORS Vs THE STATE OF AP	P S P SURESH KUMAR	GP FOR MEDICAL HEALTH FW GP FOR LABOUR GP FOR LABOUR GP FOR LABOUR	GUNTUR
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